

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *344**

TO BE ANSWERED ON THE 20TH MARCH, 2018 /PHALGUNA 29, 1939 (SAKA)

TRAFFICKING OF GIRLS AND CHILDREN

***344. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI PASUNOORI DAYAKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the trafficking of young girls and children are on the rise in the country and if so, the details thereof along with the number of such cases reported, cases solved/pending, accused arrested and the action taken against the guilty persons during each of the last four years and the current year, State-wise;

(b) whether the trafficked girls and children are forced into prostitution, begging and organ trade etc.;

(c) if so, the details thereof and the steps being taken to curb such incidents;

(d) whether a large number of such cases have not been reported or recorded officially; and

(e) if so, the reaction of the Government thereto along with the measures taken to improve the accuracy of statistics/records and check human trafficking effectively?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO. *344 FOR 20.3.2018.

(a) to (c): State/UT wise details of number of girls and children trafficked and details of cases of trafficking reported, persons arrested, persons charge-sheeted and persons convicted in the years 2014, 2015 and 2016 are given in Annexure-I to III.

The National Crime Records Bureau (NCRB) has initiated collection of data from Anti Human Trafficking Units of States with effect from 2014 onwards. Complete data for the year 2017 and the current year is not available.

4980 victims of human trafficking were rescued from prostitution, 71 victims were rescued from begging and 2 were rescued from being victimized by organ trade in 2016.

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order and protection of citizens primarily rests with respective State Governments. State Governments are competent to deal with such offences under extant provisions of law. However, the Ministry of Home Affairs has been supplementing the efforts of the States and UTs by providing them regular guidance through various advisories issued on human trafficking from time to time. These advisories are available on the website of Ministry of Home Affairs at: <http://mha.gov.in>. The Ministry of

Home Affairs has also provided financial assistance to States to set up Anti Human Trafficking Units to handle human trafficking cases.

(d) & (e): Registration of FIR is mandatory when crime, including incidents of trafficking, are reported. NCRB has the mandate to collect and compile statistics of various crimes all over the country and it collects and compiles such information on a regular basis from all States and UTs.

To improve the accuracy of statistics/records, NCRB has adopted the following measures:

- **Standardized uniform proforma for data collection directly through Anti Human Trafficking Units of State/UT Police.**
- **Crime and Criminal Tracking Network System (CCTNS) is being used for collection of data and monitoring cases.**
- **Use of Information Technology for data management and speedy transmission of data.**
- **Regular training programmes for concerned officials of States/UTs dealing with data collection work.**
- **Periodical Workshops/ consultation meetings with various stakeholders on content and quality of data.**
- **Scrutiny and checking for statistical inconsistencies.**

State/UT-wise Number of Victims Trafficked during 2014 (below 18 years Male and Female segregated)

S. No.	State/UT	Below 18 Yrs			Above 18 Yrs			Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
STATES :										
1	Andhra Pradesh	0	13	13	9	206*	215	9	219	228
2	Arunachal Pradesh	6	36	42	0	3	3	6	39	45
3	Assam	28	75	103	7	51	58	35	126	161
4	Bihar	173	47	220	1	102	103	174	149	323
5	Chhattisgarh	35	58	93	36	52	88	71	110	181
6	Goa	8	11	19	0	77	77	8	88	96
7	Gujarat	1	25	26	0	48	48	1	73	74
8	Haryana	16	10	26	15	66	81	31	76	107
9	Himachal Pradesh	0	1	1	0	36	36	0	37	37
10	Jammu & Kashmir	2	0	2	3	3	6	5	3	8
11	Jharkhand	20	100	120	10	18	28	30	118	148
12	Karnataka	36	29	65	2	602	604	38	631	669
13	Kerala	0	1	1	0	4	4	0	5	5
14	Madhya Pradesh	35	75	110	49	97	146	84	172	256
15	Maharashtra	452	81	533	6	576#	582	458	657	1115
16	Manipur	4	12	16	2	18	20	6	30	36
17	Meghalaya	0	5	5	0	0	0	0	5	5
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	2	2	0	0	0	0	2	2
20	Odisha	114	713	827	174	392	566	288	1105	1393
21	Punjab	1	2	3	5	2	7	6	4	10
22	Rajasthan	1169	182	1351	61	100	161	1230	282	1512
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	18	44	62	103	677	780	121	721	842
25	Telangana	0	1	1	0	242	242	0	243	243
26	Tripura	0	1	1	0	0	0	0	1	1
27	Uttar Pradesh	26	1	27	0	1	1	26	2	28
28	Uttarakhand	8	11	19	2	28	30	10	39	49
29	West Bengal	95	1357	1452	32	397	429	127	1754	1881
	TOTAL STATE(S)	2247	2893	5140	517	3798	4315	2764	6691	9455
UNION TERRITORIES :										
30	A & N Islands	0	2	2	0	0	0	0	2	2
31	Chandigarh	15	1	16	2	0	2	17	1	18
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	645	117	762	9	42	51	654	159	813
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	50	15	65	107	3	110	157	18	175
	TOTAL UT(S)	710	135	845	118	45	163	828	180	1008
	TOTAL (ALL INDIA)	2957	3028	5985	635	3843	4478	3592	6871	10463

Note : i) Data is provisional

ii) * 7 Transgender Victims Trafficked from Andhra Pradesh is included

iii) # 1 Transgender Victims Trafficked from Maharashtra is included

Source : Anti Human Trafficking Statistics

State/UT-wise detail of cases of trafficking reported/charge-sheeted/convicted/persons arrested/convicted etc. during 2014

	State/UT	Cases Reported	Cases Charge-sheeted	Cases Convicted by Court	Cases Acquitted/Discharged by Court	Persons Arrested	Persons Charge-sheeted	Persons Convicted	Person Acquitted/discharged by the Court
1	Andhra Pradesh	4	33	0	0	164	47	0	0
2	Arunachal Pradesh	39	1	0	0	26	1	0	0
3	Assam	105	1	0	0	88	8	0	0
4	Bihar	85	85	0	0	295	295	0	0
5	Chhattisgarh	80	75	1	5	167	165	3	8
6	Goa	32	8	2	0	149	41	0	0
7	Gujarat	60	12	0	0	160	49	0	0
8	Haryana	44	38	1	5	156	154	4	14
9	Himachal Pradesh	8	0	0	0	124	0	0	0
10	Jammu & Kashmir	2	1	0	0	12	6	0	0
11	Jharkhand	148	55	0	0	123	123	0	0
12	Karnataka	317	24	0	0	1623	142	2	15
13	Kerala	5	0	0	0	6	0	0	0
14	Madhya Pradesh	41	20	4	2	171	91	0	10
15	Maharashtra	356	10	6	0	802	171	18	1
16	Manipur	39	0	0	0	9	0	0	0
17	Meghalaya	5	0	0	0	36	0	0	15
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	2	0	0	0	8	0	0	0
20	Odisha	765	0	0	0	410	1	0	0
21	Punjab	3	3	0	0	5	5	0	0
22	Rajasthan	464	206	5	4	587	447	20	13
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	379	155	49	3	765	377	80	6
25	Telangana	176	66	0	0	460	169	0	0
26	Tripura	1	1	0	0	4	8	0	0
27	Uttar Pradesh	25	0	0	0	17	0	0	0
28	Uttarakhand	43	38	2	1	155	155	7	9
29	West Bengal	1768	1083	5	54	1384	1367	10	92
30	A & N Islands	3	0	0	0	12	6	0	0
31	Chandigarh	12	11	2	2	17	27	2	4
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	7	6	0	1	47	50	0	6
34	Delhi UT	200	25	0	0	199	50	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	17	7	0	0	39	25	0	0
	Total	5235	1964	77	77	8220	3980	146	193

Note: Data for the year 2014 is provisional.

Source : Monthly Anti Human Trafficking

State/UT-wise Number of Victims Trafficked during 2015 (below 18 years Male and Female segregated)

S. No.	State/UT	Below 18 Yrs			Above 18 Yrs			Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
STATES :										
1	Andhra Pradesh	22	52	74	6	268	274	28	320	348
2	Arunachal Pradesh	2	9	11	1	1	2	3	10	13
3	Assam	32	97	129	15	90	105	47	187	234
4	Bihar	192	38	230	3	12	15	195	50	245
5	Chhattisgarh	51	50	101	85	50	135	136	100	236
6	Goa	0	2	2	0	78	78	0	80	80
7	Gujarat	91	244	335	23	90	113	114	334	448
8	Haryana	46	17	63	30	51	81	76	68	144
9	Himachal Pradesh	7	0	7	16	91	107	23	91	114
10	Jammu & Kashmir	4	0	4	0	0	0	4	0	4
11	Jharkhand	71	127	198	7	35	42	78	162	240
12	Karnataka	103	75	178	54	568	622	157	643	800
13	Kerala	56	10	66	9	4	13	65	14	79
14	Madhya Pradesh	10	45	55	0	19	19	10	64	74
15	Maharashtra	94	201	295	0	1178	1178	94	1379	1473
16	Manipur	3	0	3	0	0	0	3	0	3
17	Meghalaya	0	1	1	0	0	0	0	1	1
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	2	2	0	0	0	0	2	2
20	Odisha	56	87	143	90	65	155	146	152	298
21	Punjab	103	0	103	0	1	1	103	1	104
22	Rajasthan	1804	583	2387	149	326	475	1953	909	2862
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	68	75	143	100	686	786	168	761	929
25	Telangana	139	161	300	13	509	522	152	670	822
26	Tripura	4	1	5	0	0	0	4	1	5
27	Uttar Pradesh	11	3	14	7	16	23	18	19	37
28	Uttarakhand	1	13	14	0	26	26	1	39	40
29	West Bengal	239	1553	1792	157	511	668	396	2064	2460
	TOTAL STATE(S)	3209	3446	6655	765	4675	5440	3974	8121	12095
UNION TERRITORIES :										
30	A & N Islands	0	0	0	2	4	6	2	4	6
31	Chandigarh	22	5	27	1	0	1	23	5	28
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	1	1	0	1	1	0	2	2
34	Delhi UT	369	96	465	35	71	106	404	167	571
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	1	1	0	1	1
	TOTAL UT(S)	391	102	493	38	77	115	429	179	608
	TOTAL (ALL INDIA)	3600	3548	7148	803	4752	5555	4403	8300	12703

Note : Data is provisional

Source : Anti Human Trafficking Statistics

State/UT-wise detail of cases of trafficking reported/charge-sheeted/convicted/persons arrested/convicted etc. during 2015

S.No.	State/UT	Cases Reported	Cases Charge-sheeted	Cases Convicted by Court	Cases Acquitted/ Discharged by Court	Persons Arrested	Persons Charge-sheeted	Persons Convicted	Person Acquitted/ discharged by the Court
1	Andhra Pradesh	190	98	9	47	626	317	12	195
2	Arunachal Pradesh	11	1	0	0	18	1	0	0
3	Assam	183	32	0	0	286	63	0	0
4	Bihar	52	47	0	0	77	77	0	0
5	Chhattisgarh	65	10	0	0	120	18	0	0
6	Goa	30	10	0	3	98	35	0	12
7	Gujarat	383	108	10	1	504	202	26	0
8	Haryana	75	46	0	0	241	190	0	0
9	Himachal Pradesh	11	7	0	0	341	351	4	0
10	Jammu & Kashmir	2	1	0	1	2	2	0	1
11	Jharkhand	228	54	0	0	73	72	0	0
12	Karnataka	379	16	0	0	1025	34	0	0
13	Kerala	23	0	0	0	37	4	0	0
14	Madhya Pradesh	49	10	0	0	170	27	0	0
15	Maharashtra	692	116	49	10	1404	212	81	16
16	Manipur	1	0	0	0	1	0	0	0
17	Meghalaya	1	0	0	0	3	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	2	0	0	0	10	10	0	0
20	Odisha	73	42	0	0	86	83	0	0
21	Punjab	8	0	0	0	19	0	0	0
22	Rajasthan	1262	353	9	3	1100	931	17	25
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	464	162	44	19	915	439	84	19
25	Telangana	606	158	0	0	877	328	0	0
26	Tripura	1	0	0	0	0	0	0	0
27	Uttar Pradesh	22	18	0	0	111	93	0	0
28	Uttarakhand	29	18	0	1	128	75	0	2
29	West Bengal	2099	707	1	47	1637	1175	5	119
30	A & N Islands	1	0	0	0	3	0	0	0
31	Chandigarh	22	8	1	9	31	15	3	24
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	1	3	0	0	4	19	0	0
34	Delhi UT	177	10	0	0	128	9	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	1	0	0	0	5	0	0	0
	Total	7143	2035	123	141	10080	4782	232	413

Note: Data for the year 2015 is provisional.

Source : Monthly Anti Human Trafficking

State/UT-wise Number of Victims Trafficked during 2016 (below 18 years Male and Female segregated)

S. No.	State/UT	Below 18 Yrs			Above 18 Yrs			Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
STATES:										
1	Andhra Pradesh	0	44	44	0	311	311	0	355	355
2	Arunachal Pradesh	0	2	2	0	1	1	0	3	3
3	Assam	34	96	130	52	67	119	86	163	249
4	Bihar	183	13	196	8	32	40	191	45	236
5	Chhattisgarh	60	78	138	77	54	131	137	132	269
6	Goa	0	2	2	0	84	84	0	86	86
7	Gujarat	137	348	485	31	112	143	168	460	628
8	Haryana	5	8	13	47	89	136	52	97	149
9	Himachal Pradesh	2	2	4	0	113	113	2	115	117
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	18	72	90	7	58	65	25	130	155
12	Karnataka	113	219	332	113	567	680	226	786	1012
13	Kerala	18	65	83	39	111	150	57	176	233
14	Madhya Pradesh	62	35	97	4	19	23	66	54	120
15	Maharashtra	78	94	172	1	972	973	79	1066	1145
16	Manipur	2	7	9	3	9	12	5	16	21
17	Meghalaya	0	1	1	0	7	7	0	8	8
18	Mizoram	0	2	2	0	0	0	0	2	2
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	98	108*	206	173	133	306	271	241	512
21	Punjab	47	1	48	1	1	2	48	2	50
22	Rajasthan	1823	696	2519	56	279	335	1879	975	2854
23	Sikkim	0	1	1	0	0	0	0	1	1
24	Tamil Nadu	122	195	317	263	869	1132	385	1064	1449
25	Telangana	0	7	7	22	361	383	22	368	390
26	Tripura	2	4	6	3	1	4	5	5	10
27	Uttar Pradesh	748	74	822	8	28	36	756	102	858
28	Uttarakhand	1	2	3	2	18	20	3	20	23
29	West Bengal	426	2687	3113	169	882#	1051	595	3569	4164
	TOTAL STATE(S)	3979	4863	8842	1079	5178	6257	5058	10041	15099
UNION TERRITORIES:										
30	A & N Islands	0	0	0	0	5	5	0	5	5
31	Chandigarh	0	1	1	0	0	0	0	1	1
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	1	1	0	9	9	0	10	10
34	Delhi UT	144	46	190	27	47	74	171	93	264
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	144	48	192	27	61	88	171	109	280
	TOTAL (ALL INDIA)	4123	4911	9034	1106	5239	6345	5229	10150	15379

Note : i) * 15 Transgender Victims Trafficked from Odisha is included

ii) # 10 Transgender Victims Trafficked from West Bengal is included

State/UT-wise detail of cases of trafficking reported/charge-sheeted/convicted/persons arrested/convicted etc. during 2016

S.No.	State/UT	Cases Reported	Cases Charge-sheeted	Cases Convicted by Court	Cases Acquitted/ Discharged by Court	Persons Arrested	Persons Charge-sheeted	Persons Convicted	Person Acquitted/ discharged by the Court
1	Andhra Pradesh	239	76	2	120	599	265	2	286
2	Arunachal Pradesh	2	0	0	0	5	0	0	0
3	Assam	91	28	0	0	98	37	0	0
4	Bihar	43	43	0	0	114	114	0	0
5	Chhattisgarh	68	17	0	0	193	46	0	0
6	Goa	40	22	0	0	76	60	0	0
7	Gujarat	548	63	4	0	554	82	6	0
8	Haryana	51	4	1	0	281	105	2	0
9	Himachal Pradesh	8	6	0	0	223	1653	2	0
10	Jammu & Kashmir	0	0	0	1	0	0	0	16
11	Jharkhand	109	63	61	7	83	75	0	0
12	Karnataka	404	5	0	0	1273	16	0	0
13	Kerala	21	14	0	1	157	79	0	3
14	Madhya Pradesh	51	6	0	0	170	6	0	0
15	Maharashtra	517	148	2	0	1173	328	6	4
16	Manipur	3	0	0	0	5	0	0	0
17	Meghalaya	7	0	0	0	14	0	0	0
18	Mizoram	2	0	0	0	5	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	84	49	0	0	150	120	0	0
21	Punjab	13	11	0	0	28	37	0	0
22	Rajasthan	1422	394	9	11	1087	950	47	42
23	Sikkim	1	0	0	0	1	0	0	0
24	Tamil Nadu	434	139	59	69	1725	1242	72	173
25	Telangana	229	46	0	0	591	113	0	0
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	79	44	2	1	172	101	11	0
28	Uttarakhand	12	15	0	2	37	58	0	5
29	West Bengal	3579	1186	23	212	1847	1795	11	224
30	A & N Islands	1	1	0	0	7	7	0	0
31	Chandigarh	1	0	0	0	3	3	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	7	0	0	0	38	0	0	0
34	Delhi UT	66	23	0	0	106	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
	Total	8132	2403	163	424	10815	7292	159	753

Source : Monthly Anti Human Trafficking